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DEPARTMENT OF OULTURE (SHAL ARVIND NETAM): On behalf of Shri D. F. Yadav, I beg to lay on the Table-

- A copy of the Annual Report of the Indian Institute of Science, Bangalore for the year 1974-75. [Placed in Library. See No. LT-10318/ 76].
- (2) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the above Report. [Placed in Library. See No. LT-10319/ 76].

11.04 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:---

- (i) "In accordance with the provisions of rule III of the Rules of Procedure and Conduct of Business in the Rajya Sabla, I am directed to enclose a copy of the Prevention of Food Adulteration (Amendment) Bill, 1976, which has been passed by the Rajya Sabha at its sitting held on the 27th January, 1976."
- (ii) "In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Bisiness in the Rajya Sabha, I am directed to return herewith the Pondicherry Appropriation Bill, 1976, which was passed by the Lok Sabha at its sitting held on the 27th January, 1976, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."
- (iii) "In secondance with the provisions . of suiz 137 of the Rules of Procedure

Accident in Bullampeli 10 Coal Mine (G.A.)

and Conduct of Business in the Fi yet Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 2nd February, 1976, agreed without any amendment to the Assam Sillimanite Limited (Acquisition and Transfer of Refiretory Plant) Bill, 1976, which was passed by the Lok Sabha at its sitting held on the 27th January, 1976."

PREVENTION OF FOOD ADULTERA-TION (AMENDMENT) BILL

As passed by Rajya Sabha

SECRETARY-GENERAL: Sir, I lay on the Table of the House the Prevention of Food Adulteration (Amendment) Bill, 1976, as passed by Rajya Sabha.

11.05 hrs.

CAL LING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED ACCIDENT IN BELLAMPALI COAL MINE RESULTING IN DEATH OF SOM E MINERS.

SARDAR SWARAN SINGH SOKHI (Jamshedpur): I call the attention of the Munister of Energy to the following matter of urgent public importance and I request that he may make a statement thereon:

"The reported accident on the 28th January, 1976 in Bellampali mine of the Singaren colleries, resulting in the death of 5 miners and injury to several others."

THE MINISTER OF ENERGY (SHRI K. C. PANT): I regret to inform the House that according to the information received from the Singareni Collieries Co. Ltd. (a public sector undertekirg under the Government of Andhra Pradesh), on the 28th January, 1976 at about 10.30-P.M. in the 2nd incline of Bellampali Coll cry there was an accident due to a massiv roof fall, measuring, 13 metres/4.5 mass